

IN THE INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES, MUMBAI

Orders ready for Pronouncement on **05.05.2026**

Combination: **Shri Om Prakash Kant, AM & Anikesh Banerjee, JM**

Sr. No.	ITA No.	Name	Bench	D.O.H.	Author
1	5872/Mum/2025	M/s Avant Heritage IV Realty LLP	A	21.04.2026	AM
2	304/Mum/2026	Sangeeta Vipul Gangani	A	22.04.2026	AM
3	207/Mum/2026	Madanmohanlal G Arora	A	21.04.2026	AM
4	275/Mum /2026	Sowil Limited	A	21.04.2026	AM
5	2156/Mum/2026	Clarivate Analytics (India) Private Limited	K	28.04.2026	AM

MRV

(M. Ranganath Vithal)
Sr. Private Secretary

IN THE INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES, MUMBAI

Orders ready for Pronouncement on **05.05.2026**

Combination: **Shri Om Prakash Kant, AM & Kavitha Rajagopal, JM**

Sr. No.	ITA No.	Name	Bench	D.O.H.	Author
1	1840, 1843 & 1842/Mum/2025	Sonu Pankay Shakti Sagar Sood.	B	12.02.2026	AM


(M. Ranganath Vithal)
Sr. Private Secretary

**IN THE INCOME TAX APPELLATE TRIBUNAL
MUMBAI BENCH-"C" MUMBAI**

**BEFORE SHRI ANIKESH BANERJEE, HON'BLE JUDICIAL MEMBER
AND
SHRI MAKARAND VASANT MAHADEOKAR, HON'BLE ACCOUNTANT MEMBER**

List of orders to be pronounced on 06th May, 2026 (Wednesday)

Sr.No.	ITA Number	Name of Assessee	Date of hearing	Bench	Author
1	1450/M/26	P.K. International Exports Ltd.	04/05/26	C	JM
2	8973/M/25	Pankaj Jayantilal Patel	04/05/26	C	JM


Saumya
Sr. PS

Mumbai, Dt : 05/05/2026

IN THE INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES, MUMBAI

Orders ready for Pronouncement on **05.05.2026**
Combination: **Shri Om Prakash Kant, AM & Rahul Chaudhary, JM**

Sr. No.	ITA No.	Name	Bench	D.O.H.	Author
1	2078/Mum/2025	Cornerstone On Demand Enterprise India Private Limited	K	29.04.2026	AM



(M. Ranganath Vithal)
Sr. Private Secretary

IN THE INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES, MUMBAI

(BEFORE SHRI VIKRAM SINGH YADAV, A.M. & SHRI SANDEEP SINGH KARHAIL, J.M.)

(Orders to be pronounced on 06.05.2026)

Sl.No.	ITA /CO / SA.	Assessee	Date of hearing	Author	Bench
1.	8533/Mum/2025	Kimplas Piping Systems P. Ltd.	29/04/2026	JM	E
2-3.	6999/Mum/2025 CO 128/Mum/26	Kiransingh Mangilal Singh Rajpurohit	29/04/2026	JM	E


(Prabhat Kumar Kesarwani)
Sr.PS

**IN THE INCOME TAX APPELLATE TRIBUNAL
MUMBAI BENCH- 'H(SMC)' MUMBAI**

**BEFORE SHRI OM PRAKASH KANT, HON'BLE ACCOUNTANT MEMBER
AND
SHRI ANIKESH BANERJEE, HON'BLE JUDICIAL MEMBER**

List of orders to be pronounced on 06th May, 2026 (Wednesday)

Sr.No.	ITA Number	Name of Assessee	Date of hearing	Bench	Author
1	496/M/26 497/M/26	Ranbahadur Satyanarayan Singh	16/04/26	H(SMC)	JM


**Saumya
Sr. PS**

Mumbai, Dt : 05/05/2026